

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 105
IA No. 445/JPR/2019
IA No. 446/JPR/2019
IA No. 399/JPR/2022
IB No. 715(ND)/2018
TA No. 152/2018
Under Section 9 of IBC, 2016

In the matter of:

Alert Security and Allied Services ...Operational Creditor/Applicant

Versus

Neo Aid Communication (India) Pvt. Ltd. ...Corporate Debtor/Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
 HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Applicant : Prateek Kedawat, Adv.
For the Respondent : Suman Chaudhary, Adv.
 Kunal Singh, Adv.

ORDER

IA No. 445/JPR/2019:

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Applicant.
Ms. Suman Chaudhary, Adv. along with Mr. Kunal Singh, Adv. appearing on
behalf of the Respondent. Pleadings are complete in this IA. Learned Counsel
appearing on behalf of the Respondent seeks seven days' time for seeking
instructions from his clients with regard to this present application.

Both parties are permitted to file written submissions, if any, not exceeding
3 pages, within seven days together with any case laws that they place reliance

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on which must be accompanied by a paginated index with cross reference to relevant paras. List the IA on 13.10.2022.

IA No. 446/JPR/2019:

Heard Mr. Prateek Kedawat, Adv. appearing on behalf of the Applicant. There is no representation on behalf of the Respondent. Registry is directed to send a final notice to the Respondent through email, informing about the next date of hearing.

Learned Counsel for the Applicant is permitted to file written submissions, if any, not exceeding 3 pages, within seven days together with any case laws that they place reliance on which must be accompanied by a paginated index with cross reference to relevant paras. List the IA on 13.10.2022.

IA No. 399/JPR/2022:

This Progress Report has filed by the Liquidator of the liquidation process of Neo Aid Communication (India) Pvt. Ltd. (Corporate Debtor) for the period covered under the 14th quarter i.e., 01.04.2022 to 30.06.2022. This Report is taken on record subject to just exceptions. **IA No. 399/JPR/2022** stands disposed of accordingly.

IB No. 715(ND)/2018:

List the matter along with all/any pending IA(s) on 13.10.2022.

Sd/-

(Prasanta Kumar Mohanty)
Technical Member

Sd/-

(Deep Chāndra Joshi)
Judicial Member

September 27, 2022

NK